CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Coram:

1. Shri Ashok Basu, Chairman
2. Shri K.N. Sinha, Member

Petition No. 91/2004

In the matter of
Approval of tariff of Talcher Thermal Power Station (460 MW) for the period from 1.4.2004 to 31.3.2009.

And in the matter of
National Thermal Power Corporation Ltd … Petitioner
Vs
Grid Corporation of Orissa Ltd … Respondent

The following were present:
1. Shri V.B.K. Jain, NTPC
2. Shri S.K. Samui, NTPC
3. Shri R. Mazumdar, NTPC
4. Shri S.D. Jha, NTPC
5. Shri R.K. Mehta, Advocate, GRIDCO
6. Ms M. Sarada, Advocate, GRIDCO
7. Shri S.K. Choudhury, GRIDCO

ORDER
(Date of Hearing: 27.1.2005)

Heard Shri V.B.K. Jain, for the petitioner and Shri R.K. Mehta, Advocate for the respondent.

2. The petitioner has sought approval of tariff for the period from 1.4.2004 to 31.3.2009. A petition, being Petition No. 35/2004, has been filed by the petitioner for approval of additional capitalisation of expenditure on renovation and
modernisation, for the period ending 31.3.2004. The capital base decided in that
case will serve as the base for computation of tariff for the period commencing on

3. Accordingly, we direct that the present petition be kept pending for the
present and be listed after decision in Petition No. 35/2004.

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 27th January 2005